

FINAL ORDER
12.8.1987

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

O.A. No. 591/1986

N. Narayanan Elayath

Applicant

Vs.

1. District Controller of Stores,
General Stores Depot,
Southern Railway,
Ayanavaram, Madras-600 023

2. Depot Store Keeper Grade -I
(DSK-I)
Diesel Stores Depot,
Southern Railway,
Ernakulam Junction,
Cochin-682 016

Respondents

M/s. Chandrasekharan &
Chandrasekhara Menon

Counsel for the
applicants

Mr. V. Ramachandran

Counsel for the
respondents

CORAM:

Hon'ble Shri C. Venkataraman,
Administrative Member

&

Hon'ble Shri G. Sreedharan Nair
Judicial Member

(Order pronounced by Hon'ble Shri G. Sreedharan Nair,
Judicial Member on 12.8.1987)

O R D E R

The challenge in this application by a Depot
Store Keeper attached to the Diesel Stores Depot,
Southern Railway, Ernakulam, is against the order
dated 10.1.1986 reverting him to the scale of Rs.330-560
and transferring him to Podanur. In the reply filed
on behalf of the respondents, it is admitted that the

order has since been modified by the issue of the subsequent order dated 20.8.1986 by which the applicant is retained as Depot Stores Keeper at Ernakulam in the scale of Rs. 425-700 itself. Copy of the order is produced at Ext. R-1. In view of the same, there is nothing to be pursued in this application and hence it is dismissed.


(G. Sreedharan Nair)
Judicial Member
12.8.87


(C. Venkataraman)
Administrative Member
12.8.87

Index: Yes/No